

Per Tribunal

(1)

fixed for A.H.
with Prayer for Jt.
MP 1256/94
Application on 12.12.94

Lajwan Shrivastava
for Deputy Registrar

12/12/94

Heard Ms. Neelima
G. Gohad for the applicant
She submitted that
since there are so many
defects in the O.A.,
permission be given
to withdraw the O.A. and
submit a fresh O.A..

In the circumstances
this O.A. is dismissed
as withdrawn.


(C.P.R. Srivastava)
M(A).


(B.S. Hegde)
M(J).

dt. 12/12/94
Order/Judgement Despatched
to Applicant's representative(s)
on 12/12/94



19/1/95